

Annexure-1

Name of the corporate debtor: Marks Pryor Marking Technology Private Limited
Date of commencement of CIRP: 06-12-2023 (Copy made on Available 07-12-2023)

List of creditors as on: 20-12-2023

List of Operational creditors (Other than workmen and employees and Govt dues)

(Amount in ₹)

Sl.	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any Mutual dues, that may be setoff	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
No.	Name of Creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1.	Arth and Associates, Chartered Accountants	20-Dec-23	1,03,250	-	NA	NA	NA	No	NA	NA	Nil	-	1,03,250	Claim under Verification
2.	Asushri Enterprises	20-Dec-23	3,83,463	-	NA	NA	NA	No	NA	NA	Nil	-	3,83,463	Claim under Verification
3.	Sangram Metal Works	19-Dec-23	15,38,299	-	NA	NA	NA	No	NA	NA	Nil	-	15,38,299	Claim under Verification
4.	Shubham Electrotech Pvt.Ltd	20-Dec-23	1,80,49,564	-	NA	NA	NA	No	NA	NA	Nil	-	1,80,49,564	Claim under Verification
5.	Technofab Industries	20-Dec-23	5,16,301	-	NA	NA	NA	No	NA	NA	Nil	-	5,16,301	Claim under Verification
6.	TOTAL		2,05,90,877										2,05,90,877	



Mandar Wagh

Interim Resolution Professional

Marks Pryor Marking Technology Private Limited

(Undergoing Corporate Insolvency Resolution Process)

E-mail ID: cirp.markspryor@gmail.com, mandar.wagh@anandchaitanya.com

IBBI Registration No.: IBBI/IPA-002/IPN00450/2017-2018/11276